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C.A.No. 1068-1069 OF 2000
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
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ITEM NO. 106 COURT NO. 6 SECTION IVA

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NOS. 1068-1069 OF 2000@@
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C. Moidu ... Appellant (s)

Vs.

K.M.Kuttibi and Ors. ... Respondent (s)

(With office report)

Date: 01-08-2001 This/These matter(s) was/were called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE V.N. KHARE
HON'BLE MR. JUSTICE B.N. AGRAWAL

For appellant (s) Mr. VR Reddy, Sr.adv.
Mr. PS Narasimha, adv.
Mr. P Sridhar, adv.
Mr. VG Pragasam, adv.

For respondent (s)

UPON hearing counsel, the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....J
Mr. VR Reddy started his arguments at 3.45 p.m. and had not concluded till 4.00 p.m., when the Court rose for the day, leaving the matter as part-heard.
.SP1

(Alka Dudeja)
Court Master

(S. Krishnan)
Court Master